

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

PRINCIPAL BENCH

**Item No. 4
(IB)-502(PB)/2020**

IN THE MATTER OF:

Dinesh Sanitary Store

v.

CHD Developers Ltd. & anr.

SECTION:

Under Section 9 of IBC

.... Applicant/petitioner

.... Respondent

Order delivered on 07.06.2021

CORAM:

**SH. R. VARADHARAJAN
HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant

Mr. Sougata Ganguly, Adv. for Operational Creditor

Mr. Sandeep Bhuraria, Ms. Mahima Malhotra and Mr.
Monish Surendran, Advocates for Intervenors (Roots
Developers Private Limited)

For the respondent

Mr. Sumant Batra, Mr. C S Gupta, Advs. for CD

ORDER

For order, see CP No. (IB)-1775(PB)/2018.

SD/-

**(R. VARADHARAJAN)
ACTG. PRESIDENT**

SD/-

**(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**